

TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

NEW DELHI: DATED, the 13 th January, 1987.

NOTIFICATION
(INCOME-TAX)

No. 7098 of No. 197/155/84-IT(A1): In exercise of the powers conferred by clause (iv) of sub-section (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "NAB Lions Home For Aging Blind, Pune" for the purpose of the said clause for the assessment years 1981-82 to 1986-87.

(K.K. TRIPATHI)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. The Hon'y. Treasurer, NAB Lions Home for Aging Blind, Sudder Baug, Old Khandala Road, Khandala, Pune.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay with ref. to his letter No. BC.TC/289(57)/84-85 dated, 5-6-1985.
3. All Commissioners of Income-tax.
4. Directors of Inspection(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services(Income-tax), 1st floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T. Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(RS&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K. Kartha, Joint Secretary, Ministry of Law, Justice & Company Affairs (Deptt. of Legal Affairs), New Delhi.
11. Directorate of Inspection, Printing & Publication, 2nd floor, Hans Bhawan, B.S. Zafar Marg, New Delhi (5 copies).
12. G.S.D. (Legal), 4th floor, Super Bazar Building, New Delhi.

(Mrs. V. RAMAKRISHNAN)
SECTION OFFICER.